

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 64 of 2008

With

Tax Appeal No. 65 of 2008

With

Tax Appeal No.66 of 2008

Chotanagpur Cattle Food Supply Co. Ranchi

... .. Appellant (In all cases)

Versus

Commissioner of Income Tax, Patna

... .. Respondent (In all cases)

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Sudhanshu Kumar Deo, Advocate
(In all cases)

For the Respondent : Mr. Rahul Lamba, Advocate
(In all cases)

Oral Order

12/Dated: 25.06.2020

Let these matters be listed before the Bench which is in
seisin of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)